NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CP/9/2017 **PETITION NUMBER**

NAME OF THE PETITIONER(S)		: S. BALASUBRAMANIAN + 14	
NAME OF THE RESPONDENT(S)		: ARUNA THEATRES & ENTERPRISES PVT LTD	
UNDER SECTION		: 241/242 of companies act 2016	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	a-1
1.	R. RATESI+	Council for Roya. 5	7.74
2.	K.N. Shauthi	Coursel fox. 2nd Rispondent	- A.
3.	C. UMASHANKAR	Count for Megts 184	(e) mmmm/
4.	P. SETTU.	Coursel for R3	D. Soether.
ς.	T. Hemalatha	Counsel for petitioned	T. It
b -	Som Col Share Koved	Londel for Wol - 7	- Selece?
7.	Ramani. 16.	course for to phicant	A P
8.	B. Dhaneney	u h Rap - 6 -	15 Deinaraj

ORDER

Counsel representing both the parties are present. Counsel for respondents filed CA 106/2017 to array N Gomathinayagam as a respondent in the matter, copy of which is given to the counsel for petitioner for filing counter. However, during the course of hearing, counsel for petitioner submitted that they want to file a memo proposing settlement by quoting a price to sell their shares for which time is enlarged. Put up on 16.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)

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